

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6400
ANSWERED ON:07.05.2003
CORRUPTION IN MTNL
RAVINDRA KUMAR PANDEY

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government are aware of the alleged corruption prevalent in the Garuda Mobile/WLL service, Dolphin and other mobile service being run by the MTNL in Delhi;
- (b) whether the Government have received any complaints from MPs and others in this regard;
- (c) if so, the details thereof; and
- (d) the action taken or being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRIMATI S MAHAJAN)

- (a) Sir, no such complaint has been received. However, certain irregularities have been noticed.
- (b) & (c):
 - (i) Complaint No. 939/CMD/MTNL dated 29.04.2003 of Hon`ble MP, Shri Ravindra Kumar Pandey has been received.
 - (ii) Complaints were received that the bills are being received without booking. On investigation, it was found that a few subscribers obtained connections on fake documents.
- (d)
 - (i) The complaint of Hon`ble MP as per (c) above was investigate and it was found that there was delay in provisioning of STD facility on WLL phone No. 20061835. The erring officer has been issued a Memo with a suitable entry in the Record of Services.
 - (ii) The case of fake bills has been investigated, based on which certain recommendations were made which have now been implemented to prevent the recurrence of such incidents.